

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**O.A No. 795/2014**

New Delhi this the 16<sup>th</sup> day of December, 2015

**Hon'ble Mr. Justice B. P. Katakey, Member (J)  
Hon'ble Shri K. N. Shrivastava, Member (A)**

Dr. C. S. Mahesh Kumar,  
R/o. 107-D, Pkt-4, Mayur Vihar,  
Phase-I, Delhi-110 091. ....Applicant

(By Advocate : Mr. M. K. Bhardwaj)

Versus

North DMC & Ors.

1. The Commissioner,  
North Delhi Municipal Corporation,  
5<sup>th</sup> Floor, Civic Centre, Minto Road,  
New Delhi.
2. The Addl. Commissioner (Establishment)  
North Delhi Municipal Corporation,  
5<sup>th</sup> Floor, Civic Centre, Minto Road,  
New Delhi.
3. The Director (AYUSH),  
North Delhi Municipal Corporation,  
5<sup>th</sup> Floor, Civic Centre, Minto Road,  
New Delhi. ....Respondents

(By Advocate : Mr. Amit Sinha, proxy for Mr. R. N. Singh)

**O R D E R (O R A L)**

**Hon'ble Mr. Justice B. P. Katakey, Member (J)**

Mr. Bhardwaj, learned counsel for the applicant has submitted that the O.A has become infructuous.

2. Learned proxy counsel for Mr. R. N. Singh concurs with the submission.
3. In view of the submissions made, the O.A is dismissed as infructuous. No costs.

(K. N. Shrivastava)  
Member (A)

(Justice B.P. Katakey)  
Member (J)

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